Ministry				Amount		
				(1	Rs.	lakhs)
Informati	on an	d Bro	ıd-			
casting						32
Irrigation and Power .						3.98
Natural F			nd			
Scientific Research .				*		19
Production	n					1,61
Transport				20		9,30
Works, I		ng a	nd	100.4	1.71	2,5
Supply						6,01
States						71
Railways						12,00
			TOTAL		56,78	

CAPITAL OUTLAY ON SCHEMES OF GOVERNMENT TRADING

- 652. Dr. R. P. DUBE: Will Minister for FINANCE be pleased state:
- (a) the number of schemes of Government Trading operated «ach Ministry during 1954-55;
- (b) the contribution of each such scheme and of each Ministry to the net outlay of Rs. 58 crores in the revised estimates for 1954-55:
- (c) the accumulated net capital outlay to the end of the year 1953-54 on each scheme of Government Trading;
- (d) the value of stores and purchases lying with each scheme of Government Trading at the end of the year 1953-54; and
- (e) whether the excesses of net outlay over the value of stores and stocks lying in each scheme to end of 1953-54 is proposed to be written back to revenue over a period of years?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): (a) to (e). The information is being collected and will be laid on the Table of the Sabha in due course

MYSORE IRON AND STEEL "WORKS

- 653. DR. R. P. DUBE: Will the Minister for FINANCE be pleased to state:
- 35 RSD.

(a) whether the annual losses of the Mysore Iron and Steel Works are at present being met by loans given by the Central Government.

to Question*

- (b) whether the Central Government loans to this Works are given on the guarantee of the State Government or direct;
- (c) whether the annual accounts of this undertaking are regularly published;
- (d) the year of its latest annual accounts received by the Central Government; and
- (e) the extent of losses suffered by this undertaking during each of the last four years?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): (a) No, Sir.

- (b) Loans are given to the State Government for specified approved Development Projects and not to the Works: hence question of guarantee does not arise.
- (c) No, Sir. This Government are not aware as it is a State Government Project.
- (d) and (e). Do not arise in view of (c) above.

CENTRAL SOCIAL WELFARE BOARD

- 654. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:
- (a) the extent of control exercised by the Central Social Welfare Board over the voluntary organisations that receiving grants from Govern ment;
- (b) whether a Committee was appointed to see to what extent control can be exercised;
- (c) if so, what are the recommendations of that Committee; and
- (d) whether there is any commit tee to find out which agencies deserve assistance from Government?